

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 118 of 2013 & IA-186 of 2013**

**Dated : 24<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Uttar Pradesh Power Corporation Ltd. ... Appellant(s)**

**Versus**

**NHPC Ltd. & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Pradeep Misra**

**Counsel for the Respondent(s) : Mr. M.S. Ramalingam  
Mr. Vikram Aditya Narayan  
For Mr. Sachin Datta, for R-1**

**ORDER**

We have heard Mr. Pradeep Misra, the learned Counsel for the Appellant for some time.

Post the matter for further submissions on **15<sup>th</sup> November, 2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

js/vt